NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 204/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th September, 2016, 10.30 A.M

	Name of the Upendra Kumar jaiswal & Anr. Company -Versus-			
		Meera Comtrade Pvt. Ltd. & Ors.		
Under Section		397/398		
SI. No.	Authorized		Appearing on behalf of	Signature with date.

1. Subhasion Lengupta, Ada.

2. Sanjary Baich Ade.

3. Savory Dosquete, Adu.

Repondertis wood.

ORDER

Ld. Counsels for the respondents are present. Petitioners' counsel is absent.

Case is fixed for disposal of C.P. on previous date. It appears that on every date interim order is extended. The petitioner is not taking any steps for arguing the main C.P. Therefore, the interim order is not extended.

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Case is adjourned.

List the matter on 4th October, 2016 at 10.30 AM for hearing in

Main C.P.

S . Sl -

(S. Vijayaraghavan) Member (T) Sd-

(Vijai Pratap Singh) Member (J)